										List	of secured fina	ancial creditors (other	r than financial creditor		s of creditor Amount in R
SI.	Name of creditor	Identification No.	D	etails of claim received	Details of claim admitted						Amount of	Amount of any	Amount of claim not	Amount of claim	
No.			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	related	% voting share in CoC	contingent claim	mutual dues, that may be set-off			an
	delweiss Asset Reconstruction ompany Limited	CIN: U67100MH2007PLC174759	20.12.2018	3,17,54,03,332.00	3,17,54,03,332.00	Secured	3,17,54,03,332.00	3,17,54,03,332.00	party?	85.94%	0	0	0	0	
2 Ec	delweiss Finvest Private Limited Cl	IN: U65993MH2006PTC164007	20.12.2018	41,38,31,772.00	41,38,31,772.00	Secured	41,38,31,772.00	-	No	11.20%	0	0	0	0	
Co	delweiss Asset Reconstruction ompany Limited (assigned by CL Finance Limited)	CIN: U65990MH2005PLC154854	21.12.2018	10,55,71,603.00	10,55,71,603.00	Secured	10,55,71,603.00	10,55,71,603.00	No	2.86%	0	0	0	0	
4 IL	&FS Financial Services Ltd	CIN: U65990MH1995PLC093241		4,58,03,24,147.00	-						0	0	4,58,03,24,147.00	0	

Note: Edelweiss Asset Reconstruction Company Limited (EARC) one of the financial creditors of the Corporate Debtor holding 85.94% voting share in the CoC informed the Resolution Professional vide email dated 04.01.2025 that ECL Finance Limited, another member of the CoC has assigned its rights, title and interests in financial assistances granted to Corporate Debtor in favour of EARC vide Assignment Agreement executed on 29.12.2023. Pursuant to which, EARC has become the secured lender and all the rights, title and interests of ECL have been assigned by it to EARC specifically in respect of the above financial assistance. The List of Creditors has been updated accordingly.